

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 25.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.912/2019 & Contempt Petition/2/2021 in CP(IB) No.568/9/HDB/2018
NAME OF THE COMPANY	Vijay Home Appliances Ltd
NAME OF THE PETITIONER(S)	Safexpress Pvt Ltd
NAME OF THE RESPONDENT(S)	Vijay Home Appliances Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA No.2/2021 is filed by one of the Creditors of the Corporate Debtor U/s. 42 for directions to condone the delay in filing the claims.

We direct Liquidator to consider the claims as per the rules.

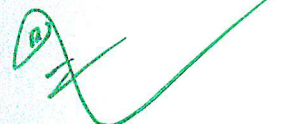
Delay stands condoned.

Matter stands disposed of.

List other pending IAs on 06.05.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL